

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 222  
ANSWERED ON 19/12/2023**

**CONSTRUCTION OF WORK-SHEDS UNDER MGNREGS**

**\*222. SHRI VELUSAMY P.:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to allocate funds under Category C and D (Non-NRM) of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for construction of work-sheds for livelihood activities, Cooperative Society Buildings/Stock Room of Raw Material and Production/Common Facility Centres;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)**

**(a) to (c): A statement is laid on the Table of the House.**

**Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 222 for 19.12.2023.**

**(a): No sir. Since Mahatma Gandhi NREGS is a demand driven scheme, no allocation of fund for any particular permissible activity is done by Govt. of India. However expenditure incurred by States/UTs on works permissible under Category C and D is reimbursed to the States/UTs as per provision of the scheme. The details of works carried out and expenditure incurred by the States/UTs on works under the Category C and D of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the financial year 2023-24 (as on 14.12.2023) is given at Annexure.**

**Under Mahatma Gandhi NREGS, funds is released towards wage, material and administrative contingency.**

**(b)&(c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Gram Panchayats are involved in the planning and execution of works under Mahatma Gandhi NREGS. Gram Panchayats identify and propose suitable works for implementation, ensuring that these works align with the developmental needs of the local community.**

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**Annexure referred in reply to part (a) of Lok Sabha Starred Question  
No. 222 dated 19.12.2023.**

<b>CATEGORY C</b>				
<b>COMMON INFRASTRUCTURE FOR NRLM COMPLIANT SELF HELP GROUPS</b>				
<b>S No.</b>	<b>Work Category Name/Work Sub Category Name/Work Type</b>	<b>Financial Year 2023-24 (as on 14.12.2023)</b>		
		<b>Ongoing Works</b>	<b>Completed Works</b>	<b>Expenditure (Rs. in lakh)</b>
<b>1</b>	<b>Agriculture productivity</b>	<b>18,109</b>	<b>6,072</b>	<b>10,932.03</b>
<b>2</b>	<b>Common work-sheds for livelihood activities of self-help groups</b>	<b>7,479</b>	<b>1,790</b>	<b>7,023.81</b>
	<b>Sub Total</b>	<b>25,588</b>	<b>7,862</b>	<b>17,955.84</b>

**(As per NREGASoft)**

<b>CATEGORY D</b>				
<b>RURAL INFRASTRUCTURE</b>				
<b>S No.</b>	<b>Work Category Name/Work Sub Category Name/Work Type</b>	<b>Financial Year 2023-24 (as on 14.12.2023)</b>		
		<b>Ongoing Works</b>	<b>Completed Works</b>	<b>Expenditure (Rs. in lakh)</b>
<b>1</b>	<b>Rural sanitation</b>	<b>569,052</b>	<b>462,225</b>	<b>151,231.08</b>
<b>2</b>	<b>Road connectivity/Internal roads/Streets</b>	<b>897,585</b>	<b>287,976</b>	<b>1,198,314.24</b>
<b>3</b>	<b>Play fields</b>	<b>115,853</b>	<b>39,302</b>	<b>140,062.08</b>
<b>4</b>	<b>Disaster preparedness/Restoration</b>	<b>334,551</b>	<b>118,856</b>	<b>406,578.18</b>
<b>5</b>	<b>Construction of building</b>	<b>163,303</b>	<b>34,998</b>	<b>256,100.88</b>
<b>6</b>	<b>Food Grain storage structures</b>	<b>33,668</b>	<b>19,368</b>	<b>38,860.17</b>
<b>7</b>	<b>Production of building material required for construction</b>	<b>1,469</b>	<b>505</b>	<b>1,069.10</b>
<b>8</b>	<b>Maintenance</b>	<b>878</b>	<b>800</b>	<b>14.36</b>
<b>9</b>	<b>Any other works</b>	<b>13,619</b>	<b>3,943</b>	<b>1,640.83</b>
	<b>Sub Total</b>	<b>2,129,978</b>	<b>967,973</b>	<b>2,193,870.92</b>

**(As per NREGASoft)**